

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
DEPARTMENT OF REVENUE & BANKING  
( REVENUE WING )  
NEW DELHI, the 24th February, 1977.

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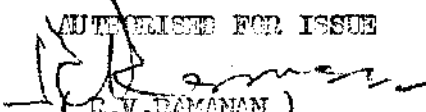
NOTIFICATION  
INCOME TAX

NO.1670 (F.No.203/23/77-ITA.II): It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purposes of sub-section (2A) of section 35 of the Income-tax Act, 1961 by the prescribed authority, the Secretary, Department of Science & Technology, New Delhi:

<u>Scientific Research Programme:</u>	To develop a process for the production of Essential from Delta-3 carene and to convert the bye products into useful products of economic value.
Name of the sponsorer:	M/s. Bhavana Chemicals Ltd., 53/57, Laxmi Insurance Building, Sir P.M.Road, Bombay-400001.
Sponsored at:	The National Chemical Laboratory, Poona.
Date of Commencement:	18.2.1976.
Expected date of completion.	17.2.1978.
Estimated expenditure:	Rs. 3,65,000/-

2. The National Chemical Laboratory, Poona, is a unit of Council of Scientific & Industrial Research, New Delhi, which stands approved under Section 10(2) (xiii) of the Income-tax Act, 1922 vide notification No. 34 dated 23.11.1946.

ES/-  
( J.P.SARMA )  
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE  
  
( R.V. RAMANAN )  
ASSISTANT DIRECTOR OF INSPECTION  
DIRECTORATE OF INSPECTION (RS&P)

NO.CC/ITA.II/1628/431/RSP/77

\*PAHUJA\*